

the growing traffic in Delhi;

(b) if so, the details in this regard; and

(c) whether a mass rapid transit system is considered necessary to meet the requirements?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (c). Several Committees in the past have gone into the issue relating to the growing traffic in Delhi, and the infrastructural requirements. The Perspective Plan for Delhi-2001 prepared by the Delhi Development Authority has also made an assessment of transport demand. To meet this demand a multi-modal integrated mass transport network would be required. In order to prepare a detailed Feasibility Report for a Mass Transit System for Delhi, Delhi Administration has engaged M/s. Rail India Technical & Economic Services Ltd. (RITES). This report would take into account recommendations of previous Committees and the Assessment of transport demand made in the Perspective Plan for Delhi-2001 and suggest appropriate measures to cope up with the growing traffic in Delhi. The report is due by May 1990

Export of Cotton

214. SHRI P. CHIDAMBARAM: Will the Minister of TEXTILE be pleased to state:

(a) the quantity and types of cotton exported during 1989-90, so far;

(b) whether Government propose to export more cotton during the current year; and

(c) if so, the details thereof?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) to

(c). The Government had earlier released a quota of:

2 lakh bales — Extra Long Staple cotton

1 lakh bales — Long Staple cotton

1 lakh bales — Bengal Deshi

25,000 bales — Soft Waste

15,000 bales — Yellow pickings

10,000 bales — Assam Comilla

1 lakh Kgs. — Hard Waste

for export during the 1989-90 cotton season. The Government have recently allowed the institutions to export Long Staple (28 mm and above) cotton against the ELS quota and released an additional quantity of 2 lakh bales of Long Staple for export by them. The quotas of Soft Waste and yellow pickings have also been enhanced to 50,000 bales and 25,000 bales respectively.

Release of further quota for export of cotton would depend on the availability of exportable surplus and the domestic and international prices thereof.

Cauvery Waters and Telugu Ganga

215. SHRI P. CHIDAMBARAM: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the questions of Cauvery Waters and Telugu Ganga were discussed by him recently with the State Governments concerned; and

(b) if so, the outcome thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) No, Sir.

(b) Does not arise.

**Implementation of Gurupadaswamy
Committee Report on Child Labour**

216. SHRI MADHAVRAO SCINDIA:
Will the Minister of LABOUR AND WEL-
FARE be pleased to state:

(a) whether the 'Centre of Concern for
Child Labour' submitted a memorandum on
the occasion of the International Human
Rights Day demanding speedy implementa-
tion of the report of " the Gurupadaswamy
Committee on Child Labour";

(b) if so, what are the main recommen-
dation of the Committee; and

(c) the Government's reaction thereto?

THE MINISTER OF LABOUR AND
WELFARE (SHRI RAM VILAS PASWAN):

(a) A memorandum to this effect is reported
to have been submitted.

(b) and (c). A statement indicating the
recommendations and the Government's
reaction thereto is given below.